

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **07.07.2021** at **10.30 A.M.**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R. SUCHARITHA, MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/554/IB/2018 IN CP/668/IB/2017
NAME OF PETITIONER : Rajendran (RP)
NAME OF RESPONDENT : Star Agro Marine Exports Pvt Ltd
SECTION : Sec 45 & 48 Of IBC

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/555/IB/2018 IN CP/668/IB/2017
NAME OF PETITIONER : Rajendran (RP)
NAME OF RESPONDENT : Star Agro Marine Exports Pvt Ltd
SECTION : Sec 43 & 44 Of IBC

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/553/IB/2018 IN CP/668/IB/2017
NAME OF PETITIONER : Rajendran (RP)
NAME OF RESPONDENT : Shaik Abdul Aziz & 2 Ors (Star Agro Marine Exports Pvt Ltd)
SECTION : Sec 66 of IBC

22. MA/554/IB/2018 IN CP/668/IB/2017
23. MA/555/IB/2018 IN CP/668/IB/2017
24. MA/553/IB/2018 IN CP/668/IB/2017

ORDER

Applicant is represented by Ms. Yajura Devi, Advocate and Respondent is represented by Mr. Zaffarullah Khan, Advocate through video conferencing platform.

Learned Counsel for Respondent represents that an Application has been filed in the Registry to set aside the *ex parte* order.

The **Registry** is directed to number the said Application and list it along with this Application on the next date of hearing.

List this matter on **11.08.2021** for hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)